

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD

REGIONAL BENCH - COURT NO.I

Service Tax Appeal No.70283 of 2020

(Arising out of Order-in-Original No.05/Pr.COMMR./ST/Noida/2020-21 dated 27/05/2020 passed by Commissioner of Central Goods & Service Tax, Noida)

Shri Sanjay Kumar Chaube, Director of**Appellant**
(M/s Triumph Technogroup Pvt. Ltd.,
A-65, Sector-83, Phase-II, Noida)

VERSUS

Commissioner of Central Goods &
Service Tax, Noida**Respondent**
(C-56/42, Renu Tower, Sector-62, Noida)

APPEARANCE:

Shri Mohit Gupta, Advocate for the Appellants
Shri A.K. Choudhary, Authorised Representative for the Respondent

CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)

DATE OF HEARING : 07 October, 2024
DATE OF DECISION : 07 October, 2024

This appeal is allowed. For order, see order of the
dated in Service Tax Appeal No.70282 of 2020.

(P.K. CHOUDHARY)
MEMBER (JUDICIAL)

(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)

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